

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
DISCOVERY INFO LABS PRIVATE LIMITED**

1. Name of corporate person	Discovery Info Labs Private Limited
2. Date of incorporation of corporate person	December 2, 2015
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Karnataka under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200KA2015PTC084473
5. Address of the registered office and principal office (if any) of corporate person	118, 1st Floor, The Arcade, ITPL Main Road, Brigade Metropolis, Garudachar Palya, Bangalore 560048
6. Liquidation commencement date of corporate person	February 6, 2023
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	March 8, 2023

Notice is hereby given that Discovery Info Labs Private Limited has commenced voluntary liquidation on February 6, 2023.

The stakeholders of Discovery Info Labs Private Limited are hereby called upon to submit a proof of their claims, on or before March 8, 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties

Date: February 7, 2023

Place: Bangalore


Vinod Sunder Raman
Liquidator of Discovery Info Labs Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206

